

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 50  
TO BE ANSWERED ON DECEMBER 11, 2018

IMPLEMENTATION OF RERA

No. 50 DR. P. VENUGOPAL :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has organised any workshop for home buyers, bank representatives, builders and other stakeholders for effective implementation of the Real Estate (Regulation and Development) Act (RERA);
- (b) if so, the details and outcome thereof; and
- (c) whether similar workshops are likely to be held in many parts of the country for the said purpose and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): Ministry of Housing and Urban Affairs has organised Regional Workshops on the Real Estate (Regulation and Development) Act 2016 (RERA) in the Western, Southern and Northern regions of the country involving all the stakeholders including home buyers, real estate developers, financial institutions, Real Estate Regulatory Authorities

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and Real Estate Appellate Tribunals. The workshops provide a platform for discussion, learn best practices and suggest way forward. First workshop for the Western Region was organised at Pune on 10<sup>th</sup> September, 2018; second workshop for the Southern Region was organised at Chennai on 12<sup>th</sup> October, 2018 and third workshop for the Northern Region was organized at New Delhi on 15<sup>th</sup> November, 2018. Fourth workshop for the Eastern and North Eastern region is scheduled at Ranchi (Jharkhand) on 15th December, 2018.

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